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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 219/15	TP 30/17	For filing objections	433(e)	Siti Cable Network Ltd. Vs Kaizen Digital Cable Services Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	SANJAY YADAV B 97433 10242	PETITIONER	
2)	SHAVANI KUMAR +91 8888309505 for LING AND PARTNERS	Respondent	

ORDER

Counsel for Petitioner/Operational Creditor is present. Counsel for Corporate Debtor is also present. Objections not filed. Time extended on payment of cost of Rs 500/-. List it finally on 14/03/2018.


Member (T)


Member (J)